

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/87/2016
NAME OF THE PETITIONER(S) : K.P.S Manoharan & 1 Ors
NAME OF THE RESPONDENTS : Selvaraaj Tex Private Ltd & 3 Ors
UNDER SECTION : Sec 397/398 of CA 1956

ORDER

Present: Shri. K.P.S. Muniswaran, Petitioner No. 3 in person and for
other Petitioners.

Ld. Counsel Ms. G. Annapoorani for Respondents No.2 & 3.

Arguments have already been advanced.

Written submissions also filed.

List the petition for clarifications if any on **07.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)